

LOK SABHA

Thursday, November 30, 1961/
Agrahayana, 9, 1883 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Copper and Gold Deposits

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*432. { Shri Kadiyan:
Shrimati Ila Palchoudhuri:
Shri Agadi:

Will the Minister of Steel, Mines and
Fuel be pleased to state:

(a) whether it is a fact that copper
has been discovered at Kalyadi in
Hassan district and gold at Kappata-
gudda in Dharwar District, Ajannahalli
in Tumkur District and Kudurekonda
in Shimoga District, all in Mysore; and

(b) if so, full details of the find?

The Parliamentary Secretary to the
Minister of Steel, Mines and Fuel
(Shri Gajendra Prasad Sinha): (a)
and (b). No new discoveries of copper
and gold have been recorded by the
Geological Survey of India at these
places. However, occurrences are
known for a long time.

Recently detailed structural map-
ping of the Kalyadi copper area was
carried out by the Geological Survey
of India. As a result of this work,
drilling operations in collaboration
with the State Department of Mines
and Geology are now in progress. The

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exact nature of the mineralization
will be ascertained after the core
samples are logged and analysed.

Gold occurrences at Kappatagudda
in Dharwar district, Anjannahalli in
Tumkur District and Kudurekonda in
Shimoga District have not been
examined recently by the Geological
Survey of India.

It is reported by the State Govern-
ment that they are considering
whether old workings for gold in the
Mysore Mine block of the Kapatgudda
range of hills, Dharwar district need
be taken up for detailed investigations.

Shri Kadiyan: May I know, Sir, how
long it will take to assess the quantity
and quality of copper available in the
Kalyadi area?

Shri Gajendra Prasad Sinha: The
matter is being investigated. The
copper deposits were old and long
before it was worked out also. It has
to be ascertained again whether it is
worthwhile commercially exploiting
it.

Shri P. G. Deb: May I know
whether the exploitation of these
minerals will be carried out properly
by the State Government or by the
Government of India?

Shri Gajendra Prasad Sinha: I have
already replied that the Geological
Survey of India, with the help of the
State Government, are carrying out
investigation.

Shri Kadiyan: May I know whether
any geological survey is being carried
out in other areas in Mysore State?

Shri Gajendra Prasad Sinha: The
geological survey is being carried on
in different parts of the State. If the

hon. Member wants information with regard to any particular place, I would like to have notice.

Deposit in Foreign Bank

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*433 { Shri Supakar:
Shri Ram Krishan Gupta:
Shri P. K. Deo:
Shri Chintamani Panigrahi:
Shri Aurobindo Ghosal:
Shri Nath Pai:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have searched and seized some documents from a firm in Calcutta, recently;

(b) if so, whether it is a fact that these documents reveal facts regarding deposit of money of a prominent person of Orissa in some foreign Bank;

(c) if so, whether it is also a fact that correspondence is going on between that person and certain foreign mission in this regard;

(d) if so, the nature and details of the matter; and

(e) action taken against the person concerned?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) No, Sir. They do not show deposit of any money by any person in a foreign bank. Certain documents seized during the search seemed to indicate that in one transaction the price agreed to be paid for certain goods was higher than the price indicated in earlier negotiations referred to in the documents. The transaction concerns a firm operating in Orissa.

(c) No, Sir. There is nothing to this effect in the documents seized.

(d) Does not arise.

(e) The matter is under investigation.

Shri Supakar: May I know whether the Calcutta firm concerned, where these documents were found, is Messrs Stahlunion and whether the difference in price related to the steel supplied to the Kalinga Tubes of Orissa?

The Minister of Finance (Shri Morarji Desai): As long as the enquiry is going on, it is impossible to say anything in the matter.

Shri Nath Pai: Mr. Speaker, I beg your guidance. This is a vital matter. Only the other day I wanted to ask a supplementary and in my anxiety to abide by your ruling, I refrained from doing so.

The Finance Minister was pleased to say that the matter is pending an enquiry. May I point out to you, Sir, that we tried to raise this matter with the Prime Minister and he has said that the enquiry has already been held and the matter clarified. Which is true?

Mr. Speaker: I passed orders on the letter that was written to me by Mr. Nath Pai in which he had brought to my notice a letter that had been written by the hon. Prime Minister to Mr. S. N. Dwivedy wherein he refers to one payment which has been cleared up. Mr. Nath Pai perhaps feels that whereas the Prime Minister has written that there was an enquiry and payment was made, the Finance Minister says that it is still under enquiry. Mr. Nath Pai thinks that there is a contradiction in the statements of the two Ministers. What the hon. the Prime Minister said refers only to a single payment, whereas these questions relate to the accounts in general in foreign banks of the Chief Minister of Orissa. Therefore, I am satisfied that there is no contradiction.

Shri Nath Pai: Unfortunately the letter is with you and not with me at the moment....